

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**A.No. 71 of 2015 & IA Nos. 107 of 2015 & 108 of 2015**

**Dated : 25<sup>th</sup> August, 2015**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:**

**M/s Sai Regency Power Corporation Pvt. Ltd. .... Appellant(s)**

**Versus**

**Tamil Nadu Generation and Distribution Corp. Ltd. & Anr. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan, Ms. Swapna \ Seshadri and Mr. Ishaan Mukherjee

Counsel for the Respondent (s) : Mr. G. Umapathy, Mr. S. Vallinayagam, Mr. T. Mohan and Mr. A. Yogeshwaran

**ORDER**

Pleadings are said to be complete.

Post this appeal for hearing on **21<sup>st</sup> September, 2015.**

**( I. J. Kapoor )  
Technical Member**

**( Justice Surendra Kumar )  
Judicial Member**

*sh/vg*